

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

**Subject: Assignment of additional charge of the Secretary
DLSA, Kulgam.**

ORDER

No:- 2147 of 2024/RG

Dated:- 13 .12.2024

In partial modification to High Court Order No. 1330 of 2024/RG dated 29.08.2024, Chief Judicial Magistrate, Kulgam shall hold the additional charge of Secretary DLSA, Kulgam till further orders.

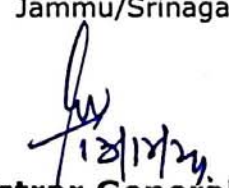

(Shahzad Azeem)
Registrar General

No:- 55686-721/RG/GS

Dated:- 13 .12.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Member Secretary, J&K Legal Services Authority for information and n/a please.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
.....for information;
7. All Principal District and Sessions Judges, UT of J&K;
8. Member Secretary, High Court Legal Services Committee.
9. Chief Judicial Magistrate, Kulgam;
10. Secretary DLSA, Anantnag/Kulgam;
.....for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
12. Incharge Library, High Court 'of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
13. Order file


Registrar General